NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 69/(MAH)/2017 M.A. No. 533/2017, 487/2017 & 480/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustee Ltd.

V/s.

Neelkanth Township & Construction Pvt. Ltd.

V. C. Shah & Co

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Ajény Paniker Adv pr J. 1.

2. Cermed Hr. Arif Doctier also Advocates for financial cilb Mls Junn arkar L. Associates

3. Adv. Karun Jhangiani Adv. for MPCPL, Malvi Ranchoddas 8 (o. Malv

ORDER

MA 533/2017, 487/2017 & 480/2017 in CP No.69/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)